

PATNA HIGH COURT

NOTICE

This is with reference to the defects / discrepancies found in the online applications / documents of the candidates who had finally been selected in the District Judge (Entry Level), Direct from Bar Exam.-2016, as was uploaded/ put up on the website of the Patna High Court through a notice on 23.03.2018.as per which some candidates were directed to remove some of the defects/discrepancies mentioned against their names before joining. But, six (6) such candidates, whose list with other relevant details is attached herewith, have not removed the aforesaid defect (s)/ discrepancies as yet . They are hereby directed /reminded to remove the said defect(s)/ discrepancies within a fortnight failing which their respective recommendation/appointment would be cancelled.

All other candidates who were directed to remove the defect(s)/discrepancies before completion of the probation period and have not removed them as yet may not wait till the probation period and expedite the removal of defects/ discrepancies as pointed out vide notice under reference.

Patna High Court, Patna

Dated: 28 .06.2018

By order of the Court,



Registrar General

District Judge(Entry Level), Direct from Bar Exam. -2016

Defects / Discrepancies in online application / documents of the successful candidates

1	Position in Merit	Roll No.	Name of the candidate	Defects / Discrepancies	Steps to be taken by the candidates for removal of the defects / discrepancies and the stipulated time
1	2	3	4	5	6
1	6	15395	PUNEET KUMAR GARG	1. Spelling error in his name and his father's name in matriculation marksheet and certificate. 2. Spelling error in his father's name in intermediate certificate. 3. Not produced NOC at the time of interview. 4. Not mentioned his father's full name in online application form.	Candidate to remove the defect no. 1, 2 & 3 as per the undertaking given by him before completion of the probation period. Defect no. 4 - Candidate to file an application by way of affidavit before joining for correction of his father's name in online application form and accordingly his father's name would be corrected in the database.
2	20	12498	GURVINDER SINGH MALHOTRA	in application form, father's name as 'Yogender Singh' but in matriculation certificate as Y S Malhotra.	Candidate to file an application by way of affidavit before joining for correction of his father's name in online application form and accordingly his father's name would be corrected in the database.
3	35	11344	SATYA BHUSHAN ARYA	spelling error in candidates's name and father's name in matriculation certificate.	Candidate to file an application by way of affidavit before joining regarding correction of his name & father's name in online application form and accordingly his name & father's name would be corrected in the database.
4	56	13959	LAW KUSH KUMAR	Not submitted NOC at the time of interview.	Candidate to submit NOC from present employer before joining.
5	77	13801	ESRAR AHMED	Father's name different on Application form	Candidate to file an application by way of affidavit before joining regarding correction of his father's name in online application form and accordingly his father's name would be corrected in the database.
6	83	10642	MUNSHI LAL GAUTAM	Spelling error in father's name in online application form.	Candidate to file an application by way of affidavit before joining regarding correction of his father's name in online application form and accordingly his father's name would be corrected in the database.

Note:- (I) Candidate at sl no. 1, Sri Puneet Kumar Garg is directed to produce NOC also before joining.

(ii) Candidate at sl no. 2, Sri Gurvinder Singh Malhotra has submitted an application dated 06.04.2018 for removal of the aforesaid defect but the affidavit enclosed is not in accordance with his said application.

(iii) Candidate at sl no. 4, Sri Law Kush Kumar has submitted a representation dated 25.05.2018 for extension of two months time and the same is pending for consideration of the Court, so he may await the decision.